

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 152 of 2013**

**Dated : 10<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kalyanpur Cement Ltd. .... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Apporva Misra**

**ORDER**

Admit. Issue notice to the Respondents returnable on 19.08.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **19.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*